

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## OFFICE MEMORANDUM

**No. 626/ Admin(Services)/2023 Dated: Allahabad: September, 05, 2023**

In administrative exigencies and for better administration, following transfer/arrangements are made:

Sl. No.	Name of officer S/Sri	Present assignment	Proposed assignment
1.	<b>Anupam Goyal</b>	District & Sessions Judge, Hamirpur	Principal Judge, Family Court, Muzaffarnagar
2.	<b>Satya Nand Upadhyay</b>	Principal Judge, Family Court, Muzaffarnagar	P.O. Commercial Court, Meerut
3.	<b>Vishnu Kumar Sharma</b>	District & Sessions Judge, Chitrakoot	District & Sessions Judge, Hamirpur
4.	<b>Vikas Kumar-I</b>	P.O., M.A.C.T., Auraiya	District & Sessions Judge, Chitrakoot
5.	<b>Jai Prakash Tiwari</b>	District & Sessions Judge, Maharajganj	District & Sessions Judge, Ramabai Nagar (Kanpur Dehat)
6.	<b>Achal Sachdeva</b>	District & Sessions Judge, Rampur	Principal Judge, Family Court, Azamgarh
7.	<b>Neeraj Kumar</b>	P.O., Commercial Court, Meerut	District & Sessions Judge, Maharajganj
8.	<b>Satya Prakash Tripathi</b>	Principal Judge, Family Court, Rai bareli	District & Sessions Judge, Rampur
9.	<b>Rajeshwar Shukla</b>	Principal Judge, Family Court, Fatehpur	Principal Judge, Family Court, Gorakhpur
10.	<b>Pradip Singh</b>	Principal Judge, Family Court, Kaushambi	P.O., M.A.C.T., Prayagraj (Allahabad-South)

**BY ORDER OF THE COURT,**

sd/-

**(RAJEEV BHARTI)  
REGISTRAR GENERAL**

**No. 626 (i)/Admin (Services)/2023 Dated: Allahabad :September, 05, 2023**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow

3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Instt. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, District Courts of the State of Uttar Pradesh (Information available on E-mail)
6. The Officers mentioned above shall keep themselves ready to hand-over charge of their present post immediately after issuance of the Court's notification which is to be issued shortly.
7. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
8. The Senior Registrar (Judicial) (Confidential), High Court, Allahabad
9. The Registrar (Judicial) (Budget), High Court, Allahabad
10. The Joint Registrar (Judicial) (Computer), High Court, Allahabad
11. The Assistant Registrar (Admin. A-3) Section, High Court, Allahabad
12. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

**sd/-  
(SATISH KUMAR PUSHKAR)  
DEPUTY REGISTRAR (SERVICES)**